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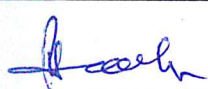
**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATHI BENCH**

PRESENT: HON'BLE JANAB MOHAMMED AJMAL - MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	TCP(IB) NO. 98/7/AMR/TP/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 284/7/HDB/2019
NAME OF THE COMPANY	Sri Teja Bio Fuel Pvt Ltd
NAME OF THE PETITIONER(S)	Bank Of India
NAME OF THE RESPONDENT(S)	Sri Teja Bio Fuel Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

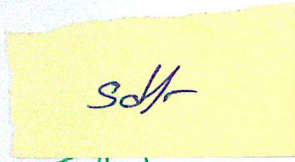
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Suresh	Advocate	984840223	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SUMAN BIJARNIA	PCS	9703358320	

ORDER

Counsel for both the sides are present. Counsel for the Respondent submits that the Corporate Debtor has furnished the proposal for OTS to the Bank (OC) and the consortium of lenders is meeting on 23.12.2019. The Counsel for the Petitioner submits that she will take instructions in the matter. On request the matter is adjourned to 02.01.2020 for reporting settlement or for filing counter.


MEMBER JUDICIAL

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